Central Administrative Tribunal Principal Bench, New Delhi.

CP-108/2005 OA-1953/2003



New Delhi this the 14th day of September, 2005.

Hon'ble Mr. Justice M.A. Khan, Vice-Chairman(J) Hon'ble Mr. M.K. Misra, Member(A)

Sh. Kallu, S/o Sh. Vilasi Ram, Painter Gr.1, Northern Railway, Moradabad.

Petitioner

(Present : None even on revised call)

Versus

- 1. Sh. Aziz Ul Haque, Divi. Railway Manager, Northern Railway, Moradabad.
- 2. Sh. Shrivastava, Sr. Section Engineer (Bridge), Northern Railway, Moradabad.

Respondents

(Present: None even on revised call)

Order (Oral)

Justice M.A. Khan, Vice-Chairman(J)

None appeared for the parties even on revised call. Nobody was present on the last date of hearing i.e. 29.8.2005. It seems that the petitioner is no more interested in pursuing this Contempt Petition. We also do not find it appropriate to proceed with the matter. The Contempt Petition is dismissed. Notices issued to the respondents are discharged.

(M.A. Khan)

Vice-Chairman(J)

MI